

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE 23.07.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	1401/16	Lok Nisarg Cooperative Housing Society Limited V/s M/S Atithi Builders and ors	Arguments	Adv. Suresh Rajeshwar	
2	186/20	Mrs.Zubeda Gaffar Shekda V/s MCGM	Hearing	Adv. S.K. Dubey and Mukesh Dubey	
3	464/20	M/s Safe Pro Fire Service Pvt Ltd V/s MCGM	Hearing	Adv. S.K. Dubey and Mukesh Dubey	
4	St No. 3791/20	Dharmesh C Mirani v/s MCGM	Ad-Interim hearing	Adv. K. Andrews	
5	St No. 3792/20	Dharmesh C Mirani v/s MCGM	Ad-Interim hearing	Adv. K. Andrews	
6	St No. 3793/20	Dharmesh C Mirani v/s MCGM	Ad-Interim hearing	Adv. K. Andrews	
7	St No. 3794/20	Dharmesh C Mirani v/s MCGM	Ad-Interim hearing	Adv. K. Andrews	